

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 9**

**CP(IB) No. 86/Chd/HP/2019  
Under Section 9, IBC 2016**

**In the matter of:-**

Procam Worldwide Logistics Pvt. Ltd. ...Petitioner-Operational Creditor  
Vs.

Inox Wind Ltd. ...Respondent-Corporate Debtor

**Present:** None for the Petitioner.  
Mr. Anand Chibbar, Senior Advocate with Mr. Rajat Khanna, Advocate for  
the Respondent-Corporate Debtor.

Learned counsel for the Respondent-Corporate debtor has placed on record compilation of judgments vide Diary No. 01204/8 dated 21.08.2023. On the last date of the hearing none appeared on behalf of petitioner. Today also none has appeared on behalf of the petitioner. Therefore, it seems that petitioner is not interested in pursuing the present petition. Thus, the same is dismissed for want of prosecution.

Sd/-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

August 25, 2023  
PKA

Sd/-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**